

(2)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


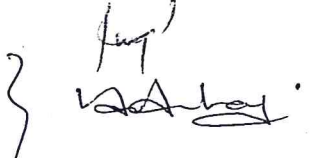
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/6/2016
NAME OF THE PETITIONER(S) : Marg Ltd + 3
NAME OF THE RESPONDENT(S) : Karaikal Port Pvt Ltd + 8
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) S. Indumathi Rao	Counsel for 8th Respt	
2) SHONA MALVI A. ASIF BASHA	Counsel for R2 to R5	A. A. A. A.
3) J. DEVI BHASAR For M. Shiva Kumar & Suresh	Counsel for 1 st Respondent	J. D. B.
4. N. P. VINAY KUMAR R. PRADEEP V. J. ARUL RAJ	Counsel for Petitioner	

ORDER

Counsel for petitioner present. Counsel for R1, counsel for R2 to R5, counsel for R8 are present. At request of both the counsel, post the matter alongwith CA 7/2016. Put up on 24.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)